

**IN THE INCOME TAX APPELLATE TRIBUNAL CUTTACK BENCH, CUTTACK**

**BEFORE SHRI DUVVURU RL REDDY, VP  
AND  
SHRI RAKESH MISHRA, AM**

**ITA No. 30/CTK/2023  
(Assessment Year: 2010-11)**

**Food Corporation of India  
Workers Co-op Credit Society  
Ltd.**

Shramik Samabaya Bhawan,  
Surya vihar, Link Road,  
Cuttack-753012, Odisha

**(Appellant)**

**Vs.**

**ACIT, Circle-2(1), Cuttack**  
Office of the ACIT, Circle-2(1),  
Shelter Chhak, Tulasipur,  
Cuttack-753008,  
Odisha

**(Respondent)**

**PAN No. AAAAF0183C**

**Assessee by** : Shri Dillip Kumar Mohanty, AR  
**Revenue by** : Shri S.C. Mohanty, DR

**Date of hearing:** 20.05.2025  
**Date of pronouncement :** 03.06.2025

**ORDER**

**Per DUVVURU RL REDDY, VP:**

This is an appeal preferred by the assessee against the order of the National Faceless Appeal Centre, Delhi (hereinafter referred to as the "Ld. CIT(A)") dated 07.12.2022 for the AY 2010-11.

02. At the time of hearing, it was pointed out that the assessee has already gone into Vivad Se Vishwas Scheme 2024 ('VSVS 2024' Scheme) by filing form no.1, with the competent authority and therefore, prayed vide application dated 20.05.2025 that the assessee may be allowed to withdraw this appeal to which the Id. DR did not oppose.
03. Hence, we are dismissing the appeal as withdrawn with a liberty to the assessee to get the appeal revived by filing necessary miscellaneous



application if the assessee is not successful in the VSVS-24, for any reason, whatsoever.

04. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 03.06.2025.

Sd/-  
(RAKESH MISHRA)  
(ACCOUNTANT MEMBER)

Sd/-  
(DUVVURU RL REDDY)  
(VICE PRESIDENT)

Kolkata, Dated: 03.06.2025

*Sudip Sarkar, Sr.PS*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent
3. CIT
4. DR, ITAT,
5. Guard file.

BY ORDER,

True Copy//

Sr. Private Secretary/ Asst. Registrar  
Income Tax Appellate Tribunal, Cuttack